

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No. 241 of 1996

New Delhi, this the 8th day of November, 1999

HON'BLE MR. JUSTICE ASHOK AGARWAL, CHAIRMAN
HON'BLE MR. R.K. AHOOJA, MEMBER (ADMNV)

Shri Nathu Ram
S/o Late Shri Tika Ram
aged 56 years
at present working as Resident Commissioner
Pondicherry Bhawan,
R/o 150, Dayanand Vihar,
Delhi-110092

....Applicant

(By Advocate: Shri A.K. Behra, through proxy counsel Shri
B.S. Mainee)

Versus

Union of India through

1. The Secretary,
Ministry of Home Affairs,
North Block, New Delhi.

2. The Secretary,
Department of Public Grievances & Pensions
North Block, New Delhi

3. The Chief Secretary,
Government of Pondicherry
Pondicherry Secretariat
Pondicherry

....Respondents

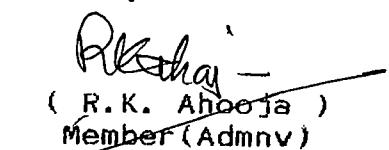
(By Advocate: Shri V.S.R. Krishna)

O R D E R (ORAL)

By Hon'ble Mr. Justice Ashok Agarwal, Chairman

On the request made by Shri Mainee on behalf
of Shri A.K. Behra, learned counsel for the applicant, the
present O.A. is permitted to be withdrawn. No order as
to costs.


(Ashok Agarwal)
Chairman


(R.K. Ahoja)
Member (Admnv)

/dinesh/